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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

DIRECTORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 87 (RE-2008)/2004-2009

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NEW DELHI, DATED THE 25th September, 2008

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In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby makes the following amendments in Handbook of Procedures, Vol. I (RE 2008)

1. In Appendix 37D, under Table 10, the following is added in the Index of Market Linked Focus Products category under J after Sl.No.25:

Table 10				
J. Market Linked Focus Products				
Note: Benefits on Market Linked Focus Products shall be granted for exports w.e.f. 1.4.2008				
Sl. No.	Focus Product Code	Description of Product/Sector	ITC(HS) Code	Linked Market(s) for Focus product(s)/sector(s)
26.	10.26	Motor Cars (excluding racing cars), with spark – ignition internal combustion reciprocating piston engine of a cylinder capacity not exceeding 1000 cc.	870321	Bahrain, Bangladesh, Kenya, Kuwait, Nigeria, Pakistan, Philippines, Saudi Arabia, Singapore, Russia, Tanzania, Turkey, UAE and Ukraine
27.	10.27	Motor Cars (excluding racing cars), with spark – ignition internal combustion reciprocating piston engine of a cylinder capacity exceeding 1000 cc but not exceeding 1500 cc.	870322	
28.	10.28	Motor Cars (excluding racing cars), with compression - ignition internal combustion piston engine (diesel or semi-diesel) of a cylinder capacity not exceeding 1500 cc.	870331	
29.	10.29	Chassis fitted with engines, for the motor vehicles of headings 8701 to 8705	870600	Algeria, Dubai, Qatar, Nigeria, Kenya, Oman,

				Tanzania, Singapore, Saudi Arabia, Egypt, Kuwait and UAE
30.	10.30	Motor cycles (including Mopeds but excluding side cars) and cycles fitted with auxiliary motor, with reciprocating internal combustion piston engine of a cylinder capacity not exceeding 50 cc.	871110	Nigeria, Indonesia, Kenya, Tanzania, Mexico, Singapore, South Africa and Egypt.
31.	10.31	Motor cycles (including Mopeds but excluding side cars) and cycles fitted with auxiliary motor, with reciprocating internal combustion piston engine of a cylinder capacity exceeding 50 cc but not exceeding 250 cc.	871120	
32.	10.32	Motor cycles (including Mopeds but excluding side cars) and cycles fitted with auxiliary motor, with reciprocating internal combustion piston engine of a cylinder capacity exceeding 250 cc but not exceeding 500 cc.	871130	

2. Consequently, the above mentioned products/groups destined to specified linked markets only are entitled to benefit under Para 3.10.7 of Foreign Trade Policy (RE-2008)/2004-2009 on exports w.e.f 1.4.2008.

This issues in Public interest.

(R.S. Gujral)
Director General of Foreign Trade and
Ex-Officio Additional Secretary to the Government of India

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